

ITEM NO.89

REGISTRAR COURT. 1

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MS. SUJATA SINGH

Criminal Appeal No(s). 2737/2023

KALLU ALIAS ARUN

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

Date : 19-07-2024 This appeal was called on for hearing today.

For Appellant(s)

Mr. Rishi Kapoor, AOR

For Respondent(s)

Mr. Vishwa Pal Singh, AOR

Mr. Mukesh Kumar, Adv.

Mr. Akash, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Sole respondent is duly represented.

Original Records have already been received.

Two weeks time, is granted to the Ld. Counsel for the parties,
to file the additional documents.

Thereafter, list the matter before the Hon'ble Court, as per
rules.

SUJATA SINGH
Registrar

MG